## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the **05**<sup>th</sup> day of **March**, 2018

Present:

Hon'ble Dr. Murtaza Ali, Member-J Hon'ble Mr. Gokul Chandra Pati, Member-A

CCP/330/00029/2017 in Original Application No.1381 of 2016

Bashishth Muni Kushwaha, aged about 30 years, S/o Shri Lallan Kushwaha, R/o Village and Post – Dharmauli, District – Maharajganj.

(working as Gateman/Engg./SSE/PW/CNB II N.C.R., Kanpur) .......Applicant.

By Advocate - Shri R.K. Dixit

## VERSUS

- 1. C.M. Chauhan, General Manager, North Central Railway, Subedarganj, Allahabad.
- 2. Sanjay Kumar Pankaj, Divisional Railway Manager, North Central Railway, Allahabad.
- **3.** Dr. Rajiv Kapoor, Chief Medical Director, North Central Railway, Subedarganj, Allahabad.

.....Respondents/Opposite Parties.

By Advocate : Shri M.K. Singh

## ORDER

## By Hon'ble Dr. Murtaza Ali, Member-J:

Learned counsel for the applicant submitted that order of this Tribunal has already been complied with and therefore he does not wish to press this contempt petition. Accordingly, the contempt petition is dismissed. Notices issued to the respondents are discharged.

Member-A

Member-J

RKM/